

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:33
ANSWERED ON:22.02.2011
CALAMITY RELIEF FUND
Jakhar Shri Badri Ram

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Finance Commission has recommended to include the balance amount of the Calamity Relief Fund (CRF) in the end of each financial year to the State Plan; and

(b) if so, the details thereof alongwith the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): No, Madam. The 13th Finance Commission has recommended for merging the Calamity Relief Fund (CRF) into State Disaster Response Fund (SDRF) of the respective States.

The Finance Commission had also inter-alia recommended that balance as on 31st March 2010 under the State CRFs to be transferred to the respective SDRF.As such the balance amount of the CRF cannot be transferred to the State Plan in the end of each financial year.